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Title: Need to withdraw the book on 'Belief and Practices of Hindus' written by Wendy Doniger and published by Penguin Publications.

SHRI B. MAHTAB (CUTTACK): A book normally disseminates knowledge. It also brings people together. ...(*Interruptions*) But at times, it also creates ill-will and brings fissures in the society. ...(*Interruptions*)

उपाध्यक्ष महोदय : आपने अपनी बात रख दी है। आप बैठ जाइए।

â€(ल्यवधान)

श्री शैलेन्द्र कुमार : हमारी बात पूरी नहीं हो पाई। ...(*ल्यवधान*)

उपाध्यक्ष महोदय : आपने अपनी बात कह दी है।

â€(ल्यवधान)

12.15 hrs.

At this stage, Shri Shailendra Kumar and some

other hon. Members came and stood on the floor near the Table

उपाध्यक्ष महोदय : कृपया बैठ जाइए। आपने विषय रख दिया है। कृपया बैठ जाइए।

â€(ल्यवधान)

उपाध्यक्ष महोदय : सिर्फ भर्तृहरि महताब जी की बात रिकार्ड पर जाएगी।

(*Interruptions*) â€*

SHRI B. MAHTAB : One such book has been published by Penguin Group. ...(*Interruptions*) One writer named Wendy Doniger has written on Hindu community which is full of errors and misrepresentations. ...(*Interruptions*) The Book titled "The Hindus - An Alternative History" is bound to mislead students of Indian and Hindu history. Throughout the book, Doniger analyses revered Hindu Gods and Goddesses using her widely discredited psycho-sexual Freudian theories that modern, humanistic psychology has deemed limiting. These interpretations are presented as hard facts and not as speculations. ...(*Interruptions*)

Such voyeurism should be condemned and the Government should take all possible steps to pressurize Penguin to withdraw this book with immediate effect. ...(*Interruptions*)

12.16 hrs.

MATTERS UNDER RULE 377 *

MR. DEPUTY-SPEAKER: Hon. Members, the matters under Rule 377 shall be laid on the Table of the House. Members who have been permitted to raise matters under Rule 377 today and are desirous of laying them may personally hand over slips at the Table of the House within twenty minutes. Only those matters shall be treated as laid for which slips have been received at the Table within the stipulated time, the rest will be treated as lapsed.